

SPECIAL BENCH
COURT - I

O-212

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/557(KB)2017
IA(I.B.C)/723(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH MAY, 2023, 10:30 A.M

IN THE MATTER OF	GOUTAM KUMAR ROY VS DOOTERIAH & KALEJ VALLEY TEA ESTATES PVT LTD
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physical)

Mr. Rahul Auddy, Adv. : For UCO Bank
Mr. Aditya Gooptu, Adv.

Mr. Joy Saha, Sr. Adv. : For Respondent No. 1
Mr. A.K. Awasthi, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. IA(I.B.C)/723(KB)2022
 - i. Pleadings are complete. Post this matter for arguments on **23/06/2023**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**